

SHRI B. C. GHOSE : Have we not got a Planning Minister in the Government of India ?

SHRI C. D. DESHMUKH : Yes. But he has no separate establishment.

SHRI B. RATH : Is it a fact that the Government of India had made the Government of Orissa to understand before the capital construction was taken up that they would give about 3 to 4 crores for the capital construction work ?

SHRI C. D. DESHMUKH : That brings me back to the previous question. On the constitution of the Orissa Province in 1935-36 a lump sum of 27½ lakhs was made to the Government of Orissa towards the building fund for works connected with the constitution of the new province.

SHRI B. RATH : It is after 1948 that I want.

SHRI C. D. DESHMUKH : As I said, the work has started before 1948. If one is concerned with the promises made in regard to capital construction, the history goes back to before 1948. May I just give the gist of the matter ? Fund for Orissa was placed at Rs. 24 lakhs and odd. Then interest Rs. 15 lakhs. Then grants from 1947-48 to 1951-52 Rs. 84,90,000 that is, nearly Rs. 85 lakhs. The total comes to Rs. 1,24 lakhs. Then we have made a provision of Rs. 47 lakhs this year. Now this is out of the total estimated expenditure up to the end of 1952-53 of Rs. 3,77 lakhs.

BEGAM AIZAZ RASUL : Money has been granted by the Central Government to the State Governments every year for a number of years. May I know from which year the Planning Commission will be responsible for getting accounts of these loans or grants ?

SHRI C. D. DESHMUKH : The Planning Commission would not get the money back. I hope the Finance Minister will get it back. And there are various terms of the loans and grants. The grants of course are not returnable. But for the loans a single answer that will fit in will be that all loans cannot

be paid back. It all depends on the purpose for which the loan is taken.

ESTIMATED REVENUE RECEIPTS FOR 1952-53

*85. SHRI P. C. BHANJ DEO : Will the Minister for FINANCE be pleased to state :

(a) whether the estimated revenue receipts of Rs. 405 crores for 1952-53 include Rs. 9 crores to be recovered from the Government of Pakistan on account of the pre-partition debt ; and

(b) what are the reasons for which this recovery of Rs. 9 crores is not being taken towards reduction of the whole pre-partition debts, taken over by India ?

THE MINISTER FOR FINANCE
(SHRI C. D. DESHMUKH) : (a) Yes, Sir.

(b) As the first instalment of repayment of Pakistan's debt to India would mostly consist of interest on debt, the entire amount has, for the present, been taken in the revenue estimates.

SHRI P. C. BHANJ DEO : Is it true that there are counter-claims of Pakistan in India in this respect ?

SHRI C. D. DESHMUKH : Not in this respect. There are counter-claims in regard to part of the liabilities of the Bank—the Central Bank.

INDIA OFFICE LIBRARY

*86. SHRI P. C. BHANJ DEO : Will the Minister for EDUCATION be pleased to state :

(a) whether steps have been taken by Government to bring to this country the India Office Library containing invaluable manuscripts, volumes, reports, despatches and scrolls of historical, cultural and political worth ;

(b) what facilities are being granted or have been caused to be granted by Government to research students and others to have free access to secret documents of historical and political significance within the archives of the India Office Library ; and